NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P.No.157/KB/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22nd November 2017, 10.30 A.M

Name of the Company	Sushil Kumar Ganeriwala & AnrVersus-Bengal Brahmaputra Realty Ltd. Ors.		
Under Section	397/398		
No. Representa	nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
1 Mr. Prashent K	Leumor Crypta) (fcs)	Petitloners.	22/11/17
DCS.ROHIT	CUMAR KESHRI		Rohit Koshe, 22/11/17
1. SWAPNA C	HOUSEY ADV	- Jag	2111/2012

ORDER

Ld. Counsel for the petitioner and the respondents are present.

Ld. Pr. CS for the petitioner informed that Ld. Sr. Pr. CS is not present, so he made a request for adjournment. Prayer is allowed.

List on 27/11/2017 for remaining arguments.

Sd

(Jinan K.R.) Member (I)

Sd

(V.P.Singh) Member (1)